

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Resolution 12 of the Insolvency and Bankruptcy (Liquidation Process), 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ISOLUX CORSAN INDIA ENGINEERING & CONSTRUCTION PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	ISOLUX CORSAN INDIA ENGINEERING & CONSTRUCTION PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	25 TH June 2008
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies - NCT of Delhi and Haryana
4.	CORPORATE INDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74140HR2008PTC038089
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	1st Floor, Splendor Towers Golf Course Extension Road, Sector-65 Gurgaon Haryana 122018
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	08 th July 2019 (CIRP Expiry Date) 14 th Nov 2019 (CIRP Expiry date After Extension)
7.	LIQUIDATION COMMENCEMENT OF THE CORPORATE DEBTOR	06 th February 2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA. RAJEEV BANSAL Reg. No. IBBI/IPA-001/IP-P00226/2017-18/10425 2163A, SHRI NAGAR COLONY, JAGADHRI – 135003 Mob: 9315373372 Email: Liquidator.isolux.corsanindia@gmail.com carajeevbansal@yahoo.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	07 th March 2020

Notice is hereby given that the Hon 'ble National Company Law Tribunal, Chandigarh has ordered the commencement of liquidation of the **Isolux Corsan India Engineering & Construction Private Limited** on 06.02.2020

The stakeholders of **Isolux Corsan India Engineering & Construction Private Limited** are hereby called upon to submit a proof of their claims, on or before 07/03/2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All the stakeholders may submit the proof of claims in person, by post or by electronic means.

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.org.in

Quick Links →

Downloads → Forms under IBBI (Liquidation Process) Regulations 2017

Submission of false or misleading proofs of claim shall attract penalties.

CA. Rajeev Bansal

Liquidator

Date: 11.02.2020

Place: Yamunanagar

